

NEW RAILWAY LINES IN ORISSA

1287. **Shri Sanganna:** Will the Minister of Railways be pleased to state whether there is any proposal to take up the following railway lines during the next five years:

- (i) Tittagarh-Nowrangapore-Jey-pore-Vizag; and
- (ii) Meramandali-Sambal-pore-Khurda Road-Dasapalla-Boudh?

The Deputy Minister of Railways and Transport (Shri Alagesan): There is no such proposal under consideration at present.

TELEGRAPHIC COMMUNICATIONS FOR DARBHANGA DISTRICT

1288. **Shri S. N. Das:** Will the Minister of Communications be pleased to state:

(a) whether any plan for the development of telegraphic communications in the District of Darbhanga (Bihar) has been drawn up;

(b) if so, what are the places that are likely to have telegraphic communications under the Five Year Plan; and

(c) whether it is a fact that a large number of police stations in Darbhanga District have not got telegraph Offices?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). Telegraph offices in the Darbhanga District, as in other parts of India, will be opened in accordance with the policy announced in a Press Note, a copy of which was placed on the Table of the House in reply to Shri B. N. Roy's Question No. 1074 on 30th March, 1953.

(c) Yes.

RAILWAY APPENDIX III-A EXAMINATIONS

1289. **Shri N. P. Sinha:** (a) Will the Minister of Railways be pleased to state whether there are any fixed dates or months for holding Appendix III-A Examinations and for publishing the results thereof?

(b) If so, are they adhered to?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Under the rules, the Appendix III-A Examination is required to be held in the month of November every year. No date for publishing the results thereof has been prescribed.

(b) Yes. The dates for holding the examination are normally adhered to.

MANIPUR STATE TRANSPORT

1290. **Shri Rishang Keishing:** Will the Minister of Railways be pleased to state:

(a) whether the Manipur State Transport is jointly owned by the Manipur Drivers' Union and the State Government and if so, the amount invested by each;

(b) whether the Railway out-agency owned by the Manipur Motor Association was taken over by the State about a year ago and is still under the joint management of the Manipur Drivers' Union and the State Government;

(c) whether any enquiry was made by the Railway authorities before the out-agency was allowed to transfer from Manipur Motor Association to the Joint Management of Manipur Drivers' Union and the State Government; and

(d) whether the Manipur Motor Association has lodged a complaint to the Railway Authorities against the taking over of the out-agency from them?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No. The Manipur State Transport is a purely State Government concern.

(b) No.

(c) It is not clear as to what enquiry is referred to. The Railway Administration of course kept in touch with the Manipur State Government in the matter.

(d) No. The Manipur Motor Association, however, appealed to the Railway Board.

TEA LABOURERS

1291. **Shri Sanganna:** Will the Minister of Labour be pleased to state:

(a) the number of labourers repatriated to Orissa from the Assam Tea Gardens consequent upon the crisis in the Tea Industry and closure of tea gardens;

(b) whether any arrangements have been made for their absorption in the development schemes in the State of Orissa; and

(c) if the answer to part (b) above be in the affirmative, how many of them have been employed in the construction work of the Hirakud dam, community projects and Duduma Hydraulic work?